II. A copy each (in English and Hindi) of the following papers, under section 25 of the Spices Board Act, 1986:-

- (a) Annual Report of the Spices Board, Cochin, for the year 2001-2002.
- (b) Annual Accounts of the Spices Board, Cochin, for the year 2001-2002, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board. [Placed in Library. *See* No. LT.-6578/02]
- I. Notifications of the Ministry of Shipping
- II. Report and Accounts (2001-2002) of the Hindustan Shipyard Limited, Visakhapatnam and related papers
- III. Administration Report (2001-2002) of the Mormugao Port Trust, Goa and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR) : Sir, I lay on the Table :-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

- G.S.R. 342 (E) dated the 20^m April, 2000, publishing the Mormugao Port Employees' (Educational Assistance) Regulations, 2000, together with Delay Statement.
- (2) G.S.R. 343 (E) dated the 20^m April, 2000, publishing the Visakhapatnam Port Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2000, together with Delay Statement.
- (3) G.S.R. 757(E) dated the 8^m November, 2002, publishing the Calcutta Port Turst (Recruitment of Heads of Departments), 3rd

240

[9 December, 2002]

Amendment Regulations, 2002. [Placed in Library. See No. L.T.-6355/02]

(ii) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R. 714(E) dated the 18^{lh} October, 2002, publishing the Directorate General of Lighthouses and Lightships (Group 'A' and Group 'B' Non-Technical Posts) Recruitment Rules, 2002, under Article 309 of the Constitution. [Placed in Library. *See* No. L.T.-6356/02]

(iii) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R. 750 (E) dated the 31^{s1} October, 2002, publishing the Corrigendum to Notification G.S.R. No. 380(E) dated the 23^{r0} May, 2002. [Placed in Library. *See* No. L.T.-6354/02]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) Fiftieth Annual Report and Accounts of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review b,y Government on the working of the above Company. [Placed in Library. *See* No. L.T.-6351/02]

III. A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:-

- (a) Annual Administration Report of the Mormugao Port Trust, Goa, for the year 2001 -2002.
- (b) Review by Government on the working of the above Port Trust. [Placed in Library. *See* No. L.T.-6353/02]